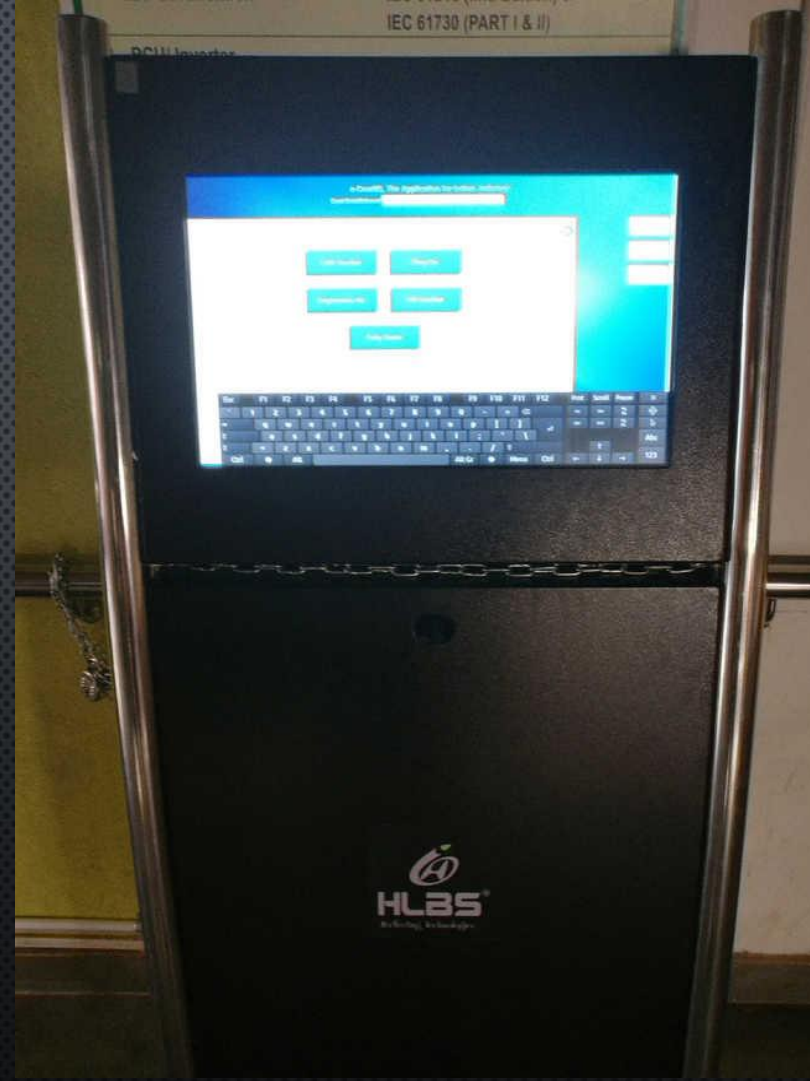


Kiosk Services..





- ❖ Kiosk machines are installed in all Court Complexes.
 - ❖ Using the Kiosk machines you can search details related to eCourt Services.
 - ❖ You can find status of the Case, Cause List, Caveat, Pre-trial Applications etc., of the Court Establishments connected through LAN.
- The Searches can be made through:
 - CNR number
 - Filing number
 - Registration number
 - Party Name
 - Court Name
 - *(It is available in Regional language also)*



Court Establishment Principal District Court Villupuram

தமிழ்

*CNR Number TNVP010000322020

Go



Case Status

Advocate

Cause List

Search Caveat

Pre Trial Application



Reset

Designed & Developed by



- In the given image the search is through CNR number
- First you need to enter the name of the Court - Court Establishment from which you require details
- CNR number is unique 16 digit identification number for each case
- Then you can use the mode of search – CNR number, Filing number etc.,
- CNR number of a particular case can be taken from your Case History.

Login - NIDG | National Judicial X Medres High Court X Attendance X Kiosk X

← → ↻ 🔍 Not secure | 10.241.99.5/pscourts/kiok/#

e-CourtIS, The Application for Indian Judiciary

Court Establishment

[Back](#)
Principal District Court Villupuram
IN THE COURT OF:Thiru.K.H.Elavazhagan, B.Sc., M.L.,
Principal District Judge
Total Civil Cases Listed Today

Sr. No.	Cases	Party Name	Name of Advocate
	AS/1/2020	Ponnusamy Vs Ramanujam	Rajendiran. C.S
2)	OS/110/2020	Gopal Vs Muthuraman	Dayanandam. V
3)	QP/25/2020	Velankanni @ Carolin Vs Arunkumar Samuel	Nithyanathan
4)	QP/31/2020	Alagappan Vs Ganesan	Chinnathambi

Issue of Service

Appearance

Case Status

Advocate

Cause List

Search Caveat

Pre Trial Application

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Type here to search

ENG 14:39
INTL 18-01-2021

Daily Cause List

- You can get the List of Daily Cases posted in the Courts.
- The List will contain Stage of the Case, Case Number, Party Name and Advocate Name.
- If you further click the Case Number (hyperlink) you can get the entire Case History with CNR number.

SEARCH USING FILING NUMBER

The screenshot shows the e-CourtIS interface for the Principal District Court Villupuram. The search criteria are set to Filing No. 25 and Year 2020. The search results table shows two cases:

Sr. No.	Case Type/Filing No./Year	Petitioner Name Vs Respondent Name	View
1	CC/25/2020	SHO Sathiyamangalam P.S Vs Arul	View
2	OP/25/2020	Singu Vs Special District Revenue Officer (LA)	View

Additional interface elements include a sidebar with buttons for Case Status, Advocate, Cause List, Search Caveat, and Pre Trial Application. The footer mentions 'Designed & Developed by NATIONAL INFORMATICS CENTRE'.

The Cases filed by you – through e-filing, Centralized Filing Counter etc., can be viewed using the filing number.

CAVEAT SEARCH

Search Caveat

Anywhere Starting With Subordinate Court Caveat No.

Caveat No.: Year:


Case Status

Advocate

Cause List

Search Caveat

Pre Trial Application

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**You can search
and find the
Caveat details if
you know the
Caveat Number
and Year**

CAVEAT SEARCH BY NAMES

The screenshot shows the 'e-CourtIS, The Application for Indian Judiciary' interface for the 'Principal District Court Villupuram'. The 'Search Caveat' section has the 'Anywhere' radio button selected. There are two input fields: '*Caveator Name:' and 'Caveatee Name:'. A 'Go' button is positioned below the 'Caveatee Name' field. On the right side, there is a vertical menu with buttons for 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'. The footer text reads 'Designed & Developed by'.

This screenshot is similar to the one above but with the 'Starting With' radio button selected. The search criteria are now combined into a single input field labeled '*Caveator Name/Caveatee Name:'. Below this field, there are two radio buttons: 'Caveator Name' (which is selected) and 'Caveatee Name'. A 'Go' button is located to the right of these options. The rest of the interface, including the right-side menu and footer, remains the same.

If you are not aware of the Caveat number you can search using Caveator/ Caveatee name by choosing anywhere option or starting with option.

CAVEAT SEARCH FOR APPEALS



The screenshot shows the 'e-CourtIS, The Application for Indian Judiciary' interface. At the top, the 'Court Establishment' is set to 'Principal District Court Villupuram'. The main section is titled 'Search Caveat' and includes several search criteria:

- Search Scope: Anywhere, Starting With, Subordinate Court, Caveat No.
- First Appellate Court: State: TAMILNADU-33, District: Viluppuram-7
- Subordinate Court Name: Select
- Search Type: Case No., Filing No.
- *Case Type: Select
- Filing No: [] Year: []
- Date of Decision: []

A 'Go' button is located at the bottom of the search criteria. On the right side of the interface, there is a vertical menu with buttons for 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'.

In matters wherein appeals are filed you can find caveat details of the Appellate court by entering the Subordinate Court (Lower Court) details

SEARCH BY ADVOCATE NAME

The screenshot shows the e-Courts portal interface. At the top, it says "e-Courts, The Application for Indian Judiciary" and "Court Establishment Principal District Court Villupuram". There are three search options: "Search By Advocate Name" (selected), "Search By Bar Code", and "Today's Case List". A "Go" button is next to the search options. Below, there is a text input field for "*Name of Advocate" containing the text "senthil". There are also radio buttons for "Pending" (selected), "Disposed", and "Both". A virtual keyboard is displayed below the input field. On the right side, there is a vertical menu with buttons for "Case Status", "Advocate" (highlighted with a blue arrow), "Cause Li", "Search Caveat", and "Pre Trial Application". At the bottom right, it says "Designed & Developed by NATIONAL INFORMATICS CENTRE NIC".

Through Advocate Search option you can search and find the case details – pending, disposed and both by entering the representing Counsel Name.

OTHER SEARCHES

*Similarly you can
Search Cases using
Party Name,
Registration Number etc.*



KIOSK

**THE ONE STOP
SELF-SERVICE CENTER**

THANK YOU !